

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 50 of 2017 (SZ)

Appellant(s)

M/s. Askco Prints
Rep. by its Authorised Signatory,
Bangalore

Vs. **Respondent(s)**

The Member Secretary,
Karnataka State Pollution Control Board,
Bengaluru and 2 others.

Legal Practitioners for Appellant(s)

M/s. V. Suthakar,
K.S. Viswanathan
N. Anantha Kavitha
M.Gopi

Legal practitioners for respondent(s)

M/s. Devraj Ashok for R1, R2

Note of the Registry	Orders of the Tribunal
Item No.13	<p>Date: 27th November, 2017</p> <p>Respondent Nos.1 and 2 have filed reply. The 3rd respondent has not filed reply. Learned counsel appearing for the appellant seeks time to file rejoinder. Let the rejoinder be filed within 10 days.</p> <p>List the matter on 10.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>